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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

RA 273/2000 in  
OA 891/2000

New Delhi this the 5th day of September 2000

Hon'ble Shri S.R. Adige, Vice Chairman (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

1. Shri Subhash Monga,  
S/o Late Shri B.R. Monga  
8/39 South Patel Nagar,  
New Delhi.
2. Shri J.P. Pandey,  
S/o Shri R.N. Pandey,  
D-616 Mandir Marg, New Delhi.
3. Shri A.S. Mehra,  
S/o Shri M.G. Mehra  
1206/8 R.K. Puram, New Delhi
4. Shri Hari Singh  
S/o Shri Umrao Singh  
H.No. 27, Ambedkar Gali No. 5,  
Maujpur, Delhi-110 0053.
5. Mrs. Uttma Thakur,  
W/o Shri M.P. Thakur,  
Block No. 17, House 1No. 936,  
Lodhi Colony, New Delhi.
6. Smt. Prabha Sharma.  
W/ Shri Ashok Kumar,  
A-38, Radhey Sham Park Extension,  
Delhi-110 051.
7. Shri T.D. Mahotra,  
S/o Shri Ram Lai,  
J-3/58, Ground Floor, Rajouri Garden,  
New Delhi. Applicant

(By Advocate: Shri G.K. Aggarwai)

Vs.

1. Union of India, Through Secretary,  
Ministry of Information & Broadcasting,  
Shastri Bhawan,  
New Delhi-110 001.
2. Secretay, Department of Personnel &  
Trainaing,  
Ministry of Personnel and Public Grievances  
& Pensions,  
North Block, New Delhi-110 001.

(By Advocate: Shri K.R. Sachdeva)

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ORDER (Oral)

Hon'ble Shri S.R.Adige, VC(A)

Both sides have made submissions on RA 273/2000 seeking review of the Tribunal's order dated 31.8.2000 in OA 891/2000.

2. We are informed that OA itself is coming up before the Joint Registrar for completion of pleadings on 21.9.2000.

3. During the course of submission Shri G.K. Aggarwal stated that this OA be heard finally on 21.9.2000, and states that if this prayer is agreed to, he would not press RA or for filing the rejoinder. Counsel for the Respondents has no objection. In the circumstances, list the OA 891/2000 for final hearing on 21.9.2000 at 2 PM.

4. If applicants seeks to file a rejoinder, he should do so by 6.9.2000 with an advance copy to the Respondents counsel, failing which he will forfeit his right to file rejoinder.

5. RA 273/2000 is dismissed as not pressed.

*A. Vedavalli*  
(Dr. A. Vedavalli)

Member (A)

\*Mittal\*

*S. R. Adige*  
(S. R. Adige)  
Vice Chairman (A)